

Shortage of hangmen in the country

1021. SHRIMATI RENUBALA PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise and year-wise details of number of cases pending with Government for execution of hanging;
- (b) how many hanging cases were executed in the last 15 years, year-wise and State-wise;
- (c) whether it is a fact that the country has shortage of hangmen;
- (d) whether Government has any plan to train the hangmen; and
- (e) how much amount was spent by Government to execute a hanging case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (e) Prison and its related matter is a State Subject under the 7th Schedule to the Constitution of India. Execution of capital punishment is being carried out by the concerned State Governments/UTs in accordance with their jail manual/rules etc. As per information available, 3 hanging cases have been executed from 1998 till date. The other data regarding shortage of hangmen, any plan to train them and amount spent by Government to execute a hanging case is not maintained centrally.

Enhancing strength of Home Guard volunteers in Odisha

1022. SHRI RABINARAYAN MOHAPATRA: Will the Minister of HOME AFFAIRS be pleased to state whether the Ministry is considering to enhance the sanctioned strength of Home Guard volunteers from 17655 to 30,000 (Ist Phase) in Odisha as per the Home Guards Compendium of instructions, 2007 issued by Government of India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): The Government of India has not received any proposal from the Government of Odisha to enhance the sanctioned strength of Home Guards volunteers in Odisha. The existing target strength of Home Guards is 15708 only.